

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 37 OF 2019 &  
IA NO. 67 OF 2019**

**Dated: 18<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Hunsankodihalli Solar Power Project LLP & Anr. ....Appellant(s)  
Versus  
Bangalore Electricity Supply Company Limited & Anr. ....Respondent(s)**

Counsel for the Appellant(s) : Mr. Shubhranshu Padhi  
Mr. Ashish Yadav

Counsel for the Respondent(s) : Mr. Balaji Srinivasan  
Mr. A. Debbarmann for R-1

**ORDER**

Finally, four weeks' time is granted to file reply, if any, in the main appeal i.e. on or before 21.10.2019, after duly serving copy on the other side.

List the matter on **04.11.2019.**

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*pr/pk*